GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

STARRED QUESTION NO. 98 TO BE ANSWERED ON 10.02.2025

Pension under the Sports Scheme to Meritorious Sportspersons

†*98. Shri Satpal Brahamchari:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any steps taken/to be taken by the Government during the last three years to honour the former sportspersons who have represented the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has ensured the welfare and kept a record of quality of life of said sportspersons and if so, the details thereof; and
- (d) the amount of lifelong pension provided to the meritorious sportspersons under the Sports Scheme and the number of such beneficiaries particularly in the Sonipat Lok Sabha Constituency of Haryana?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 98 FOR ANSWER ON 10/02/2025 REGARDING 'PENSION UNDER THE SPORTS SCHEME TO MERITORIOUS SPORTSPERSONS' BY SHRI SATPAL BRAHAMCHARI, HON'BLE MEMBER OF PARLIAMENT

- (a) & (b): Yes, Sir. To honour and recognize outstanding achievements of sportsperson in the field of sports at international level who have represented the country, the Government confers them every year with National Sports Awards namely Major Dhyan Chand Khel Ratna Award, Arjuna Award, Arjuna Award (Life-time), Dronacharya Award and Dronacharya (Life-time) Award. The names of Awardees are available on website of Department of Sports.
- (c): For welfare of National and International level Indian sportspersons, the Government has:
 - (i) 'Pandit Deendayal Upadhyay National Welfare Fund Scheme for Sportspersons' (PDUNWFS) which provides suitable financial assistance ranging from ₹2 lakhs to ₹10 lakhs to the sportspersons / coaches and their dependent family members living in indigent conditions, for treatment of injury during training and competitions, welfare of the sportspersons, procurement of sports equipment and participation in events etc.
 - (ii) Scheme of Pension to Meritorious Sportsperson provides lifetime pension ranging from ₹12,000/- to ₹20,000/- per month to the eligible sportspersons as per guidelines of the scheme.
 - (iii) The Ministry has launched the Retired Sportsperson Empowerment Training (RESET) Programme on 29.08.2024, which aims at facilitating retired athletes' career development by providing them tailor-made education for their academic enhancement supplemented with internship and empowering

them with the necessary knowledge and skills for their transition into a suitable career option.

The details of above said schemes are available at website of Department of Sports, Ministry of Youth Affairs and Sports.

(d): The "Scheme of Pension to Meritorious Sportsperson" provides additional financial security to sportspersons post retirement from active sports career in the form of life-time pension ranging from ₹12,000/- to ₹20,000/- per month. The sportspersons, who are retired from an active sports career and won medals in Olympic Games, Paralympic Games, World Cup, World Championships, Asian Games, Para Asian Games and Commonwealth Games, are eligible for life-time pension under the scheme. Under the scheme, there are six beneficiaries, who belongs to Sonipat district of Haryana.
